

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CRIMINAL APPEAL NO(s). 1360 OF 2003

STATE THORUGH C.B.I. Appellant (s)

VERSUS

MAHENDER SINGH DAHIYA Respondent(s)

(With appln(s) for stay)

Date: 26/10/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B. SUDERSHAN REDDY  
HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR

For Appellant(s) Mr. P.P. Malhotra, ASG  
CBI Mr. P.K. Dey, Adv.  
Mr. Chetan Chawla, Adv.  
Ms. Madhurima Mirdul, Adv.  
Ms. Sweta Verma, Adv.  
Mr. Arvind Kumar Sharma, Adv.

For Respondent(s) Mr. Siddharth Aggarwal, Adv.  
for Mr. Nikhil Nayyar, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Mr. Siddharth Aggarwal, learned Counsel for the  
Respondent resumed at 11.10 a.m. and was on his legs till  
the Court rose for the day. The matter remained part-  
heard.

(Sukhbir Paul Kaur)  
Court Master

(Deepak Mansukhani)